

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 28.08.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 914/2006	O.S 424/2016
2. O.S. 912/2011	O.S. 922/2016
HEARING	HEARING
3. FDP. 8/2001	O.S 884/2018
4. O.S 376/2001	O.S 1114/2013
5. O.S 588/2006	O.S1130/2013
6. O.S 538/2010	O.S 1132/2013
7. O.S 750/2009	O.S 1136/2013
8. O.S 574/2011	O.S 1138/2013
9. O.S 738/2011	O.S1140/2013
10. O.S 802/2013	O.S 1142/2013

Sd/-
I/c. Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
24.07.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 28.08.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 986/2009	11) O.S 836/2011
2) O.S 1430/2012	12) O.S 1282/2011
3) O.S 1782/2013	13) O.S 1134/2012
4) O.S 412/2014	14) O.S 1492/2012
5) O.S 240/2004	15) O.S 656/2013
6) O.S 240/2004	16) O.S 206/2014
7) O.S 916/2004	17) O.S 732/2016
8) O.S 1544/2006	18) O.S 1280/2016
9) O.S 2312/2007	HEARING
10) O.S 686/2011	19) O.S 830/2011
	20) O.S 752/2017

IInd Addl Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.